

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
IB-711/ND/2018
IA/2714/2023

IN THE MATTER OF:

M/s. Puneet Steels & Alloys Pvt. Ltd.

....Applicant

Vs.

Ideal Printographics Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Rajesh Kumar Parakh, Liquidator with Mr. Rachit
Ranjan, Adv.

ORDER

Due to paucity of time, the matter is listed on **12.10.2023.**

**S/d-
(Court Officer)**